

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-09-2024 AT 10:30 AM**

**CP No. 17/241/ HDB/2024
AND
IA (CA) 99 & 247/2024 in CP No. 17/241/ HDB/2024
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Mudumala Issac Abhilash

...Petitioner

AND

Doctor Thoughts Pvt Ltd & 04 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 17/241/HDB/2024

Learned Counsel Mr Manoj Kumar Koyalkar along with CS Ms Kusbh
Vijayvargi, for petitioner present physically.

Learned Senior Counsel Mr L Venkateswar Rao for respondents 2 and 3 along
with counsel on record Mr Ritesh, for respondent Nos 2 and 3 present physically.

For hearing, matter adjourned to 30.09.2024.

IA (CA) 99 & 247/2024

For hearing, matter adjourned to 30.09.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)